

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-335 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: M/s RDC Concrete India (P) Ltd. Vs. M/s Bengal Unitech Universal Infrastructure (P) Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Digvijay Rai and Mr. Fanish Rai, Advocates

For the Respondent (s) : Mr. Kunal Singh and Mr. Palzer Moktan, Advocate

ORDER

Arguments heard. Reserved for Orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekhraj Singh)